

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 28

CP NO.(IB)99/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2021 AT 10:30 AM.

NAME OF THE COMPANY : KESHO PACKAGING PVT. LTD. V/S FRYO FOODS PVT. LTD.

SECTION OF I & B CODE: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. TARUN AGGARWAL ALONG WITH SH. ANSHUL KUMAR SINGHAL, ADVS.

COUNSEL FOR RESPONDENT : SH. ASHOK KUMAR PANDEY, ADV.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 26<sup>th</sup> April, 2021 before the Regular Court/ through Video Conferencing.



Dated : 05.03.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)